

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 23.02.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 24/2022	Bank of Maharashtra V Sutanu Sinha & Anr	T. Ravichandran	
2.	Comp. App (AT)(CH) No. 7/2022 IA No. 53,54 & 55/2022	P.M. Johnny V K.J. Paul & 7 Ors	Sriram Venkatavaradan	K.S. Ravichandran Caveator for R2
3.	Comp. App (AT)(CH)(Ins) No. 25/2022	V. Duraisamy IRP V Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	D. Ebenezer Inbaraj B. Thilak Narayanan	
4.	Comp. App (AT)(CH) No. 10/2022 & IA No. 109/2022	Dilip Kumar Jain & 7 Ors V Simpson and Company Ltd	Kausik Chatterjee	AR Ramanathan Caveator For Respondent
5.	Comp. App (AT)(CH)(Ins) No. 26/2022 & IA No. 50 & 51/2022	A.Chandani V Sreyas Holistic Remedies P Ltd	G. Abraham Prabhu Vijay Gurudass	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp. App (AT)(CH)(Ins) No. 45/2021	Power Grid corporation of India ltd Vs ASTER Pvt ltd & 3 others WITH	M.S.Paul J Hudson Samuel	JVL Bharathi R1 NVS Associates -R2 Sivakumar -R3 VVSJN Raju R4
7.	Comp App (AT)(CH)(Ins) No. 162/2021	Jaguar Overseas Limited V Aster Private Limited & anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	JVL Bharathi R1 Sivakumar Suresh R2
8.	Comp App (AT)(CH)(Ins) No. 237/2021	Kenstream Ventures LLP V Kotak Mahindra Bank & 2 Ors	G. Anandarama R.Sathish Kumar	Ramalingam Associates R1 (Vakalat Not Filed) Vijay Kumar R3 (Vakalat Not Filed) R2 served 05/01/2022
9.	Comp. App (AT)(CH)(Ins) No. 241/2021	Puravankara Ltd V Kotak Mahindra Bank Ltd & 2 Ors	Anandarama R. Sathish Kumar G. Ramji	Ramalingam Associates R1(Vakalat Not Filed) R2 Served on 22/10/2021 R3 served on 21/10/2021 Vijay Kumar R3 (Vakalat not filed)
10.	Comp. App (AT)(CH)(Ins) No. 242/2021	Parthiban Rasu K V Umiya Development Centre India P Ltd & Anr	Harishankar Mani Pawan Jhabakh Abishek Raman Jerin Asher Sojan	Aiyar & Dolia R1 R2 served on 21/10/21

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 234/2021 (PH)	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) & 2 Ors With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3

12.	Comp App (AT)(CH)(Ins) No. 239/2021 (PH)	Committee of Creditors (KSK Mahanadi Power Company Ltd V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
13.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2
14.	TA No. 27/2021 (Comp App (AT)(Ins)No. 1235/2019	E N Palanisamy V Bank of Baroda & 3 ors	Anup Kumar	Surana & Surana R1 & R2 Prapti Mehta RP Kalyan Jabakh for RP
15.	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank V Royal Splendour Developers P Ltd & Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Stinivasan	Sathyanayanan R1 & R2 K.V. Jagadishvaran G. Indira – R3

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2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1. Dy. Registrar - **PH No. : 044-2888 0500**
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